

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

38.

**IA(IBC)(DIS.)/06(MB)2024 IN  
C.P. (IB)/2144(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES:

M/S Rasayano  
Vs  
Katariya Pet Pvt Ltd

SECTION: 9, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Pawan Kulkarni a/w Mr. Darshit Dave, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**